

Annexure-4

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|--|------------------|---------------------------|--------------------------------|--|-----------------|-------------------------------------|-----------------------------|-------------------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| Name of the corporate debtor: Vishal Footwear Limited | | | | Date of commencement of CIRP: 23.11.2021 | | | | List of creditors as on: 08.12.2021 | | | | | | |
| Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt of claim | Amount claimed [Amount in Rs.] | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Vikash Kumar | 04.12.2021 | 13,04,983.00 | 13,04,983.00 | Unsecured | - | - | Yes | 100 | 0 | 0 | 0 | 0 | |
| Total | | | 13,04,983.00 | 13,04,983.00 | | | | | 100 | | | | | |